NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A No.1088/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: Rangoli Particle Boards Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

COMMON ORDER

C.P. No. 1088/230-232/NCLT/MB/MAH/2017

C.P. No. 1089/230-232/NCLT/MB/MAH/2017

- 1. When the matter is called none present.
- Registry to issue Notice intimating the next date of hearing.
- Adjourned to 16.02.2018.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial) 22.01.2018

aah

Sd/-

M.K. SHRAWAT Member (Judicial)